

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 2

IA(I.B.C)/ 797(MB)2023 IN C.P. (IB)/839(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **07.05.2024**

NAME OF THE PARTIES : **Central Bank Of India Limited**
Vs
Iskrupa Mall Management
Company Private limited

For FC : Adv. Amir Arsiwala a/w Adv. Abdullah Qureshi &
Shradha Patil i/b Indian law LLP.

For CD : Sr. Adv. Gaurav Joshi, Adv. Ankit Lohia &
Ms. Petrushka Dasgupta, Ms. Krishna Baruah,
Mr. Kewal Buddhadev i/b Link legal.

Section 7 of IBC

ORDER

Counsel for CD requests for time for hearing as the arguing Counsel is not available. **List on 08.05.2024 for hearing as a last chance.**

Sd/-

SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-

K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK